

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 16 DEC 1988

APPLICATION NO.S. 510 & 511 / 88(F)

W.P. NO. _____

Applicant(s)

Shri T.J. Mathew & another

To

Respondent(s)

V/s The General Manager, (Personnel), Wheel & Axle Plant, Bangalore & 2 Ors

1. Shri T.J. Mathew
Laboratory Superintendent
Wheel & Axle Plant
Yelahanka
Bangalore - 560 064

2. Shri C. Marimuthu
Laboratory Superintendent
Metallurgical Laboratory
Wheel & Axle Plant
Yelahanka
Bangalore - 560 064

3. Shri S. Ranganatha Jois
Advocate
36, 'Vagdevi'
Shankarapuram
Bangalore - 560 004

4. The General Manager (Personnel)
Wheel & Axle Plant
Yelahanka
Bangalore - 560 064

5. The Chief Personnel Officer
Wheel & Axle Plant
Yelahanka
Bangalore - 560 064

6. Shri S. Sreekanth
C.M.A.
Wheel & Axle Plant
Yelahanka
Bangalore - 560 064

7. Shri M. Sreerangaiah
Railway Advocate
3, S.P. Building, 10th Cross
Cubbonpet Main Road
Bangalore - 560 002

8. Shri S.K. Srinivasan
Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/~~INTERIM ORDER~~ passed by this Tribunal in the above said application(s) on 9-12-88.

488ued
K. Nafar
19-12-88

Encl : As above

9C
SECTION OFFICER
~~RECEIVED~~
(JUDICIAL)

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

ORDER SHEET

Application No. **510 & 511** of 1988(F)

Applicant

T.J. Mathew & another

Advocate for Applicant

S. Ranganatha Jois

Respondent

**V/s The General Manager (Personnel),
Wheel & Axle Plant, Bangalore & 2 Ors**
Advocate for Respondent

M. Sreerangaiah & S.K. Srinivasan

Date	Office Notes	Orders of Tribunal
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TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Order
Shri SR Jois, learned
Counsel present along
with the both the applicants
Shri M Sreerangaiah for
Respondent 1 and 2. Shri
SK Srinivasan for Respondent
3.

Shri Jois files a memo
seeking permission to withdraw
these applications with liberty
to file fresh applications.
Shri Sreerangaiah and
Shri Srinivasan do not object
to the withdrawal of the applications
but oppose the request for
reserving liberty to file fresh
applications.

We are of the view that
~~the applicants should be~~
Shri Jois's request should
be allowed.

The ~~applicants~~ applications
are dismissed as withdrawn
with liberty to file fresh applications
if the applicants so deem fit.

Sd/-

9/12/88

Sd/-

9/12/88